

In the High Court of Judicature, Bombay.

Tues day, the 22nd day of November 1864.

SPECIAL APPEAL No. 521 of 1864.

Sotipunt Nana, deceased his sons
and heirs Ramchundra & Dhondo
& Wamun and Gopal Deshpande of
the Satara District (Original Plaintiffs)

Appellants.

versus

Balkrishnarav Ramchundra
deceased his sons and heirs Bhowan-
-sav & Gungadhur of the Satara
District (Original Defendants)

Respondents.

Rs. 700 - 7 - "

The claim in the Original Suit was to recover principal & interest due
on a bond

In Appeal No. 307 of 1863 the Judge
of the District of Satara at Satara confirmed
the Decree of the ~~Magistrate~~ ^{Magistrate} - who had thrown out the claim -

A Special Appeal was preferred in the High Court on the ground that ~~the~~ the
decision of the District Judge is contrary to law
in that

(a) The District Judge was wrong in holding

holding that signature was necessary to the completion of the document sued upon.

(b) The finding of the District judge that the bond was not written in the presence of one of the witnesses is against evidence.

(c) The District judge not having pronounced an opinion on the evidence adduced to prove the handwriting of the deceased defendant has excluded so much evidence.

The Court confirms the decree of the District Judge.

Costs on Special Appellant.

Jeff. Amundson.

Hewitt.

MEMORANDUM OF COSTS incurred in Special Appeal No. 521

of 186 4 against the decision of the Judge - - - of the District of Satara and disposed of on the 22nd Nov 1864 by confirming the same with costs.

BY THE APPELLANT

In the District.

In the Moonseiff's court (including V. Fee)	64	14	2	✓
In the Judge's court	57	11	2	✓
			122	94

In this Court.

Stamp for Memorandum of Special Appeal	32	"	✓		
Stamps for copies of Decree and Judgment	3	"	✓		
Stamp for Vukeelutnama <i>two</i>	4	"	✓		
Batta for Process and Postage	4	1	✓		
Sectioner's Fee	1	3	✓		
Vukeel's Fee	21	"	2		
			65	4	2
Rupees	187	13	6	✓	

BY THE RESPONDENT

In the District.

In the Moonseiff's court	26	3	2	✓	
In the Judge's court	22	"	2	✓	
			48	3	4

In this Court.

Stamp for Vukeelutnama	2	"	✓		
Vukeel's Fee	21	"	2		
			23	"	2
Rupees	71	3	6	✓	



H. D. D.
Indealer

H. D. D.
Asst. Reg.

The 22nd day of November 1864